

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 2542
TO BE ANSWERED ON 01.12.2016**

"Sale of Coal"

2542. DR. MANOJ RAJORIA :

Will the Minister of COAL be pleased to state :

- (a) the total quantum of coal sold by the Public Sector coal companies during the last three years and the current year and the revenue earned therefrom;
- (b) whether the income of these companies has increased during the said period;
- (c) if so, the details thereof;
- (d) whether the Public Sector coal companies took over any coal mines from the private companies; and
- (e) if so, the details thereof and the revenue earned from selling of coal mined from those mines?

A N S W E R

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (c): The quantum of coal despatched by the Public Sector Coal Companies and the revenue earned therefrom during the last three years and the current year are as below:

Year	Coal Despatched (In Million Tonnes)	Revenue Earned from sale of coal (Rs. in crore)
2013-14	510.312	80737.59
2014-15	546.898	86093.48
2015-16	597.304	91969.55
2016-17 (upto June, 16)	147.172	21815.19

Yes, the income has increased over the period of time from 2013-14 to 2015-16.

(d) & (e): Hon'ble Supreme Court of India had cancelled the allocation of 204 coal mines. The allocation of these coal mines is now being made afresh under the provisions of the Coal Mines (Special Provisions) Act, 2015. Coal India Limited (CIL), a Public Sector coal company, has been made custodian of six coal blocks, namely, Gare Palm IV/1, Gare Palma IV/2&3, Gotitoria (East) & Gotitoria (West), Marki Mangli-I, Marki Mangli-II and Namchik Namphuk. Revenue earned by selling 2.15 MT of coal mined from Gare Palma IV/2&3 coal block is Rs. 228.89 crore.

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